

[Shri Sukhdev Prasad†

[Placed in Library. See No. LT-4553/73 for (i) and (ii).]

I. ANNUAL REPORT (1971-72) OF
THE CENTRAL BOARD FOR
WORKERS EDUCATION

II. NOTIFICATIONS UNDER THE
COAL MINES PROVIDENT FUND
FAMILY PENSION AND BONUS
SCHEMES ACT, 1948

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR AND RE-
HABILITATION (SHRI G. VENKAT
SWAMY): Sir, I beg to lay on the
Table—

I. A copy (in English and Hindi)
of the Thirteenth Annual Report of
the Central Board for Workers
Education, for the year 1971-72.

[Placed in Library. See No. LT-4554/73].

II. A copy each (in English and
Hindi) of the following Notifica-
tions of the Ministry of Labour
and Rehabilitation (Department of
Labour and Employment) under
section 7A of the Coal Mines Pro-
vident Fund, Family Pension and
Bonus Schemes Act, 1948:—

(i) Notification G.S.R. No. 501
(E), dated the 30th December,
1972, publishing the Coal Mines
Bonus (Amendment) Scheme,
1972.

(ii) Notification G.S.R. No. 502
(E), dated the 30th December,
1972, publishing the Andhra
Pradesh Coal Mines Bonus
(Amendment) Scheme, 1972.

(iii) Notification G.S.R. No. 503
(E), dated the 30th December,
1972, publishing the Assam Coal
Mines Bonus (Amendment)
Scheme, 1972.

(iv) Notification G.S.R. No. 504
(E), dated the 30th December,
1972, publishing the Rajasthan
Coal Mines Bonus (Amendment)
Scheme, 1972.

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CALLING ATTENTION TO A MAT-
TER OF URGENT PUBLIC IM-
PORTANCE

DETECTION OF SERIOUS
IRREGULARITIES IN THE
CONSTRUCTION OF THE
SAFDARJUNG FLYOVER,
NEW DELHI

श्री श्री. कमल प्रकाश त्रिपाठी : (उत्तर प्रदेश)
श्रीमान् में आपकी आज्ञा में सफदरजंग
उपरीपुल, नई दिल्ली के निर्माण के संबंध
में पाई गई गंभीर अनियमितताओं की ओर
निर्माण और आवास मंत्री का ध्यान दिलाना
चाहता हूँ।

THE MINISTER OF STATE IN
THE DEPARTMENT OF PARLIA-
MENTARY AFFAIRS AND IN
THE MINISTRY OF WORKS AND
HOUSING (SHRI OM MEHTA):
Mr. Chairman, Sir M/s. Dewan Suraj
Prakash Chopra and Sons have . . .

श्री नागेश्वर प्रसाद माहो (उत्तर प्रदेश):
श्रीमान् मेरा एक व्यवस्था का प्रश्न है और
वह यह है कि श्री ओम् मेहता हिन्दी खूब
अच्छी तरह से जानते हैं। जब उनसे हिन्दी
में सवाल पूछा गया तो उन्हें हिन्दी में ही जवाब
देना चाहिये। यह तो हिन्दी के साथ ज्यादाती
हुई।

श्री सहायपति : आप तो दोनों ही
भाषा समझ लेते हैं।

श्री नागेश्वर प्रसाद माहो : यह समझने
की बात नहीं है बल्कि सिद्धान्त की बात है।

श्री ओम् मेहता : जब आप में मेंटरी
पूछेंगे, तो मैं हिन्दी में जवाब दूंगा।

SHRI BHUPESH GUPTA (West
Bengal): The hon. Member knows
English very well.

SHRI OM MEHTA: Sir, M/s.
Dewan Suraj Prakash Chopra and
Sons have been entrusted by the
New Delhi Municipal Committee to
carry out work of Construction of an
overbridge on Mehrauli Road near
Safdarjung Airport. On receipt of